

14-7-2000

Hon. Mr. Justice R.R.K. Trivedi, V.C.
Hon. Mr. S. Dajal, AM

In Anil Divied, counsel for
the applicant has submitted that
this O/A has been rendered infructuous.
The application is accordingly
dismissed as infructuous. No
order as to costs.

Ⓟ

AM.

V.C.